- (ख) यदि हाँ तो उसका ब्यौरा क्या
- (ग) क्या सरकार ने इस प्रतिवेदन को विश्व वैंक को उनके विचारार्थ भेजा
- (घ) इस प्रतिवेदन के ग्रनुसार इस परियोजना पर कब तक काम शुरू हो जायगा : ग्रौर
- (ङ) क्या यह परियोजना भ्राठवीं योजनावधि के ग्रंत तक पूरी हे जा गी ?

सवना श्रीर प्रसारण मंत्री तथा ससद्योव, कार्य मंत्री (श्री पी. उपे द्र) : ग्रौर (ख) राष्ट्रीय ताप विद्युत निगम ने, बिहार के हजारीबाग जिले में उत्तरी कर्णपुरा सुपर ताप विद्युत परियोजना (2×500 मेगावाट) स्थापित किये जाने के संबंध में नवम्बर, 1989 केन्द्रीय विद्युत प्राधिकरण के समक्ष एक व्यवहार्यता रिपोर्ट प्रस्तृत की थी।

## (ग) जी, नहीं।

(घ) ग्रीर (ङ) परियोजना से नौंबी योजनावधि के दौरान लाभ प्राप्त श्रायोजना की गई है।

## Creation of a centralised cell to receive complaints against Inspectors of Small Scale **Industrial Units**

**THOMAS** KU-1258. SHRI THIRAVATTOM: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government's attention have been dawn to the news item captioned "Government to free small sector from inspector raj" which appeared in the Indian Express dated the 7th August, 1990;
- (b) if so, whether Government propose to create a centralised cell at the Central and State levels where complaints against the Inspectors coufd be lodged; and

(c) if so, what effective steps. are contemplated in this regard?

THE MINISTER OF STATE **DEPARTMENT** THE SCALE INDUSTRIES SMALL AND AGRO AND RURAL IN-DUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) Yes Sir.

- (b) and (c) The Government has recently constituted a Committee the Chairmanship of Joint Secretary, Department of Small Scale Industries & Agro and Rural Industries in the Ministry of Industry to look into the matter of unnecessary interference by Inspectors visiting the Small Scale Industrial Undertakings under various Acts/Laws and make suitable recommendations to the Government with a view toeliminate the same. The terms of the reference of the Committee are:
  - 1. To examine the possibility of exempting the Small Scale Sector from the application of certain Acts.
  - 2. In respect of Acts which haveto be applicable to consider the possibility of combining the relevant forms/returns with a view to drastically reducing their overall numbers.
- 3. To cut down significantly on the visits of the Inspectors under the various Acts, including reducing their frequencies.

## Ban on Drugs

1259. SHRI THOMAS KUTHI-RAVATTOM: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

- (a) whether there are any drugs which are banned in the west due to their harmful effects but are allowed to be sold in India;
- (b) if so, what are the reasons. therefor; and